

ITEM NO.28

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 07-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice is complete on the respondent Nos. 1 and 2 but no one has entered appearance on their behalf. Hence, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH  
Registrar

MG